

**FORM A  
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF  
MANTHAN BROADBAND SERVICES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor	<b>Manthan Broadband Services Private Limited</b>
2.	Date of Incorporation of Corporate Debtor	30/05/2002
3.	Authority under which Corporate Debtor is incorporated/registered	RoC-Kolkata
4.	Corporate Identity Number of Corporate Debtor	U64203WB2002PTC094700
5.	Address of The Registered Office	6, G C Avenue, 3 <sup>rd</sup> Floor, Kolkata - 700013
6.	Insolvency commencement date in respect of corporate debtor	18/09/2019
7.	Estimated date of closure of insolvency resolution process	16/03/2020
8.	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Name : Shashi Agarwal Registration No.: IBBI/IPA-001/IP-P00470/2017-18/10813
9.	Adress and e-mail of the Interim Resolution Professional, as registered with the Board	Subarna Appartment, (Opp.: Udayan Club), 21N, Block-A, New Alipore, Kolkata - 700053 Email: shashiagg@rediffmail.com
10.	Adress and e-mail to be used for correspondence with the Interim Resolution Professional	Subarna Appartment, (Opp: Udayan Club), 21N, Block-A, New Alipore, Kolkata - 700053 Email: mant6750@rediffmail.com
11.	Last date for submission of claims	02/10/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of	Not applicable



	creditors in a class (Three names for each class)	
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/downloadform.html">https://ibbi.gov.in/downloadform.html</a> Physical Address: Subarna Appartment, (Opp: Udayan Club), 21N, Block-A, New Alipore, Kolkata - 700053 Email: mant6750@rediffmail.com

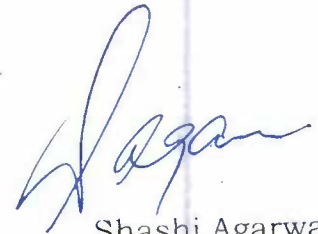
Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of Manthan Broadband Services Private Limited on 18/09/2019.

The creditors of Manthan Broadband Services Private Limited, are hereby called upon to submit their claims with proof on or before 02/10/2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA - Not applicable.

Submission of false or misleading proofs of claim shall attract penalties.



Shashi Agarwal

Interim Resolution Professional

Reg. No.: IBBI/IPA-001/IP-P00470/2017-18/10813

Date: 19/09/2019  
Place: Kolkata

